

HIGH COURT OF JAMMU & KASHMIR AND LADAKH

(OFFICE OF REGISTRAR COMPUTERS /IT)

OR D E R

No. 276 of 2025/RC/J

Dated: 26.12.2025

With the approval of Hon'ble Chairperson, IT Committee, High Court of J&K and Ladakh, Mr. Faizan I Nazar, Central Project Coordinator (CPC) e-Courts is hereby nominated as State Level Nyay Shruti Coordinator for effective implementation, monitoring and overall governance of the platform.

By Order.


(Umesh Sharma)
Registrar IT
26.12.2025

Copy to:-

1. Worthy Registrar General, High Court of J&K and Ladakh, for information.
2. Secretary to Hon'ble Mr. Justice Sanjeev Kumar, Chairperson, IT Committee, High Court of J&K and Ladakh, for information of his Lordship.
3. CPC e-Courts, High Court of J&K and Ladakh, Jammu, for information.
4. Director IT / State Coordinator, ICJS, NIC, J&K-Ladakh, for information.
5. NIC Coordinator, High Court of J&K and Ladakh, Jammu, for information and necessary action and with a request to upload on website of the High Court.
6. Office file.


Registrar IT
26.12.2025